# GOVERNMENT OF INDIA MINISTRY OF ELECTORNICS AND INFORMATION TECHNOLOGY LOK SABHA

### **UNSTRARRED QUESTION NO. 1475**

TO BE ANSWERED ON: 19.12.2018

#### **GUIDELINES FOR GOVERNMENT WEBSITES**

#### 1475 SHRI M.B. RAJESH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has specified guidelines for Government Websites;
- (b) if so, whether these guidelines are in consonance with International Organisation for Standardization (ISO) and World Wide Web Consortium (W3C); and
- (c) the details of Government Websites which are complying with these guidelines.

#### **ANSWER**

## MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S.S. AHLUWALIA)

- (a) Yes, Sir. National Informatics Cente (NIC), Ministry of Electronics & Information Technology (MeitY) has formulated the Guidelines for Indian Government Websites (GIGW), (<a href="http://guidelines.gov.in">http://guidelines.gov.in</a>) which have been adopted by Department of Administrative Reforms & Public Grievances (DARPG) and made a part of Central Secretariat Manual of Office Procedure. The Guidelines deal with entire life cycle of a Government website and also guide on the types of web information which a Government website should provide.
- (b): Guidelines are compliant to W3C's Web Content Accessibility Guidelines (WCAG 2.0).
- (c): Does not comes under the purview of NIC

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